NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/344/ (IB)/2017

NAME OF THE PETITIONER(S)

: POLYSET PLASTICS LTD

NAME OF THE RESPONDENT(S)

: S&S INDUSTRIES & ENTERPRISES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R.S. Varazarajan

R.s. hm

ORDER

Shri R S Varadarajan, counsel for petitioner present and submitted that they are not pressing the petition. The same has been endorsed by the counsel for petitioner. The matter is dismissed as withdrawn.

(K. Anantha Padmanabha Swamy) Member (Judicial)